

market intervention scheme whenever warranted, i.e., when the prices fall below the support price level, instead of each State approaching the Central Govt. for sanction of the market intervention scheme.

Construction of Permanent House for the Prime Minister

689. SHRI L. GANESAN:

SHRI V. GOPALSAMY:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal under Government's consideration to construct a permanent house for the Prime Minister in the Rashtrapati Bhavan Complex;

(b) if so, what are the details in this regard; and

(c) what is the estimated cost of construction of the house?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):

(a) to (c) Suggestions have been received to the effect that a suitable residence should be constructed for the Prime Minister. These are under examination.

Registration in Employment Exchanges

690. SHRI L. GANESAN:

SHR V. GOPALSAMY:

Will the Minister of LABOUR be pleased to state:

(a) what is the total number of unemployed graduates registered in employment exchanges in the country during the

last three years, year-wise in each State during the same period;

(b) what is the number of under-graduates registered in each State during the same period;

(c) what is the number of doctors, scientists and engineers registered in employment exchanges in each state during the same period; and

(d) what is the number of under-graduates, doctors, scientists and engineers who have been provided with employment during the Sixth Five Year Plan period in each State?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH):

(a) Available information relating to the number of graduate job-seekers (all of whom are not necessarily unemployed) who were on the Live Register of Employment Exchanges as at the end of 1982, 1983 and 1984 is furnished in the Statement-I enclosed.

(b) Information is furnished in the Statement-II enclosed.

(c) Information is furnished in the Statement-III enclosed [See Appendix CXXIII, Annexure No. 8]

(d) Available information relating to the number of number of placements effected by the Employment Exchanges each year during the period 1980-84 is furnished in the Statement-IV enclosed. [See Appendix CXXIII Annexure No. 9].

Statement-I

Number of Graduates job seekers (including Post Graduate) in all subjects who were on live register of Employment Exchanges

States	Number in '000 as on		
	31-12-82	31-12-83	31-12-84 (P)
1. Andhra Pradesh	152.9	171.0	189.9
2. Assam	26.8	30.1	33.5
3. Bihar	165.7	195.7	219.0
4. Gujarat	39.4	41.0	44.7

States	31-12-82	31-12-83	31-12-84(P)
5. Haryana	40.0	41.9	45.1
6. Himachal Pradesh	12.5	12.2	16.2
7. Jammu & Kashmir	7.9	8.5	8.5
8. Karnataka	76.0	76.0	76.1
9. Kerala	84.6	94.1	97.9
10. Madhya Pradesh	104.7	124.2	118.0
11. Maharashtra	118.6	129.4	145.3
12. Manipur	12.5	13.6	15.0
13. Meghalaya	0.6	0.8	0.8
14. Nagaland	@	0.1	0.2
15. Orissa	55.2	64.1	67.8
16. Punjab	68.1	69.5	67.2
17. Rajasthan	49.2	58.8	67.4
18. Sikkim*			
19. Tamilnadu	137.5	145.8	153.2
20. Tripura	5.0	4.6	5.4
21. Uttar Pradesh	233.6	287.1	305.0
22. West Bengal	263.3	303.0	360.0
Union Territories			
1. Andaman & Nicobar Islands	0.5	0.5	0.7
2. Arunachal Pradesh@@			
3. Chandigarh	12.5	13.2	13.5
4. Dadra & Nagar Haveli**			
5. Delhi	94.8	74.2	64.2
6. Goa	2.2	2.3	2.9
7. Lakshadweep	@	0.1	0.1
8. Mizoram	0.4	0.7	0.9
9. Pondicherry	4.8	4.8	4.5
ALL INDIA TOTAL			
	1769.5	1968.0	2123.4

Notes:— *No Employment Exchange is functioning in this State.

**One Employment Exchange is functioning in this Union Territory, but data are yet to be received.

@@No full-fledged Employment Exchange is functioning. Some Employment Cells are functioning, data relating to which are yet to be received.

@Figures less than 50.

Figures may not add up to total due to rounding off.

I-Provisional.

Statement-II

Number of under graduates (persons who have passed H r. Secondary/Intermediates) who were on the live register of Employment Exchanges

Number in '000 as on

States	31-12-82	31-12-83	31-12-84 (P)
1. Andhra Pradesh	194.4	273.5	316.8
2. Assam	33.3	41.1	44.8
3. Bihar	224.0	239.4	265.7
4. Gujarat	34.7	40.7	46.3
5. Haryana	38.7	28.2	29.7
6. Himachal Pradesh	12.1	14.7	22.5
7. Jammu & Kashmir	6.1	6.9	7.8
8. Karnataka	29.4	45.1	40.1
9. Kerala	97.0	111.2	126.5
10. Madhya Pradesh	301.2	378.0	407.2
11. Maharashtra	72.3	81.2	95.7
12. Manipur	13.5	15.3	15.9
13. Meghalaya	0.8	0.8	0.8
14. Nagaland	0.1	0.2	0.2
15. Orissa	27.0	31.4	33.2
16. Punjab	46.0	48.7	47.9
17. Rajasthan	79.9	100.5	118.8
18. Sikkim*			
19. Tamilnadu	142.7	156.5	191.2
20. Tripura	7.6	16.7	16.9
21. Uttar Pradesh	396.6	458.0	451.6
22. West Bengal	602.2	625.0	665.4
Union Territories			
1. Andaman & Nicobar Islands	0.9	0.9	0.8
2. Arunachal Pradesh@@			
3. Chandigarh]	9.5	10.4*	11.5

States	31-12-82	31-12-83	31-1
4. Dadra & Nagar Haveli **			
5. Delhi	71.4	85.9	113.9
6. Goa	2.5	2.7	3.3
7. Lakshadweep		@	@
8. Mizoram	@	0.7	1.0
9. Pondicherry	5.6	5.6	6.1
ALL INDIA TOTAL :	2439.5	2814.3	3088.5

NOTE:- 1 *No Employment Exchange is functioning in this State.

2. **One Employment Exchange is functioning in this Union Territory, but data are yet to be received.
3. @@No full-fledged Employment Exchange is functioning. Some Employment Cells are functioning, data relating to which are yet to be received.
4. @Figures less than 50.
5. Figures may not add up to total due to rounding off.
6. P.Provisional.

Language News Agencies

691. SHRI BISWA GOSWAMI:

DR. BAPU KALDATE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the two language news agencies have sought the permission to merge with one of the existing Hindi news agency;

(b) whether the two Hindi news agencies have been partially running; and

(c) whether Government propose to continue to give subsidy to these two Hindi news agencies?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) and (b) No Sir, News agencies have not approached Government for merger, however certain workers and shareholders of some news agencies have represented to the Government in this regard. Government is committed to the freedom of the press and would not like

to interfere with the internal management of the news agencies which are in the private sector.

(c) There is no proposal at present under the consideration of the Government for granting any further subsidy to news agencies.

Production of oilseeds and palm by the private sector

692. SHRI INDRADEEP SINHA.

SHRI SURAJ PRASAD:

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Times of India of 23rd January, 1985 regarding the proposal to allow private sector to enter production of oilseeds and palm cultivation;

(b) what are the names of private companies which have been allowed production thereof; and